

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

CUSTOMS Appeal No. 10436 of 2020-DB

(Arising out of OIA-JMN-CUSTOM-000-APP-245-19-20 Dated-04.02.2020 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

MODEST INFRASTRUCTURE PRIVATE LIMITEDAppellant
RAMSAR YARD, FERRY ROAD, NR/ LAKADIYA POOL, OLD PORT
BHAVNAGAR-BHAVNAGAR-GUJARAT

VERSUS

C.C.JAMNAGAR (PREV)Respondent
SHARDA HOUSE...BEDI BANDAR ROAD,
OPP. PANCHAVATI, JAMNAGAR-GUJARAT

APPEARANCE:

Smt. Puloma D. Dalal, C.A. appeared for the Appellant
Shri Girish Nair (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING: 29.02.2024
DATE OF DECISION: 29.02.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10431 of 2020.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)

Neha